

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH:

O.A. 1493/90

New Delhi this the 13th day of January, 1995

Shri N.V. Krishnan, Vice Chairman(A).

Smt. Lakshmi Swaminathan, Member(J).

Karam Singh
S/o Shri Amar Chand,
Superintendent,
Public Relations,
Northern Railway, State Entry Rd,
New Delhi.

... Petitioner.

By Advocate Shri K.N.R. Pillai.

Versus

1. Union of India
through the General Manager,
Northern Railway,
New Delhi.
2. Shri Dholu Ram,
Asstt. Manager, Northern Railway,
Rail Yatri Niwas,
New Delhi-1.
3. Shri Jai Chandra,
Manager,
International Tourist Bureau,
Northern Railway Station Bldg.,
New Delhi.
4. Shri Sabir Ali,
Asstt. Comml. Supdt, Northern Railway,
DRM Office,
New Delhi-1.
5. Shri Sarwan Ram,
Asstt. Comml. Supdt. Northern Railway,
DRM Office,
Moradabad.
6. Shri R.K. Aggarwal,
Asstt. Programmer, Northern Railway,
IRCA Building,
New Delhi-1.
7. Shri Ramesh Kumar,
Asstt. Comml. Officer (Claims),
Northern Railway, Station Bldg.,
Varanasi.
8. Shri B.K. Gulati,
Asstt. Comml. Officer (Claims Prevention),
Northern Railway HD. Qrs. Office,
Baroda House,
New Delhi.

9. Shri N.K. Khandelwal,
Asstt. Personnel Officer,
Northern Railway Workshop,
Jodhpur.
 10. Shri Jamel Irfan,
Asstt. Comm. Supdt (Catering),
Northern Railway, DRM Office,
New Delhi-1.
 11. Shri Ganga Din,
Public Relations Officer,
Northern Railway,
Kanpur.
 12. Shri S.P. Seth,
Asstt. Comml. Officer (Reservation),
Northern Railway, IRCA Building,
New Delhi-1.
 13. Shri R.B. Lal,
Asstt. Comml Officer (Claims),
Northern Railway Station Bldg.,
Varanasi.
 14. Shri Jafroddin Ahmed,
Asstt. Comml. Officer (Claims),
Northern Railway, Station Bldg.
Varanasi.
 15. Shri S.D. Dev,
Asstt. Comml. Officer (Claims),
Northern Railway,
Station Building,
Varanasi.
 16. Shri B.L. Sharma,
Asstt. Comml. Supdt. Northern Railway,
DRM Office,
Jodhpur.
 17. Shri D.N. Gaur,
Asstt. Comml. Officer (Claims),
Northern Railway,
NDCR Building,
New Delhi-1.
- ... Respondents.

By Advocate Shri Romesh Gautam - for official respondent.

By Advocate Shri B.S. Mainee - for private respondents.

ORDER (ORAL)

Shri N.V. Krishnan, Vice Chairman(A).

When the matter came up today for final hearing, the learned counsel for the ^{the railway} ~~respondents~~ ^{the} drew our attention to the additional counter affidavit filed by the respondents in which it is stated that the applicant appears ⁱⁿ the selection test for the year 1988-89 against 75% quota. He qualified for written test but failed in the viva-voce.

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Similarly, in 1992-93, he failed in the written test. He states that the records are with him which have been shown to the learned counsel for the applicant. Learned counsel for the applicant confirms that the facts mentioned in the additional affidavit are correct. In the circumstance, we find that there is no merit in this O.A. Accordingly, it is dismissed. No costs.

Lakshmi Swaminathan

(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)

N.V. Krishnan

13.1.95
(N.V. KRISHNAN)
VICE CHAIRMAN(A)

'SRD'